

GOVERNMENT OF INDIA  
MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO.2423**  
ANSWERED ON 16.03.2017

**GANGA RIVER BASIN MANAGEMENT PLAN 2015**

2423. SHRIMATI HEMA MALINI

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government has examined the recommendations of the report on Ganga River Basin Management Plan, 2015 submitted by the consortium of Indian Institutes of Technology and if so, the details thereof along with the action taken thereon;
- (b) the quantum of funds spent on cleaning of Ganga river during each of the last three years and the current year including financial assistance received from other countries;
- (c) whether the Government has received any complaints regarding misutilization of the said funds and if so, the details thereof along with the action taken in the matter so far; and
- (d) the details of other steps taken by the Government to ensure cleaning of Ganga river in a stipulated time period?

**ANSWER**

THE MINISTER OF STATE (IC) FOR YOUTH AFFAIRS & SPORTS AND MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(SHRI VIJAY GOEL)

(a) Yes. The report of the IIT consortium on Ganga River Basin Management Plan (GRBMP) has since been accepted by the Govt. of India. Based on the report of the IIT consortium, 7 Agenda points and 21 Action points have been identified for the rejuvenation of the river Ganga and its tributaries.

(b) The quantum of the funds released to the states and CPSUs in the last three years and the current years (till 28/2/2017) are given below :

Year	2013-14	2014-15	2015-16	2016-17	Grand Total
Funds released (Rs. in crore)	266.20	170.99	602.60	756.01	1795.80

(c) No, Madam.

(d) Under Namami Gange programme, till 31<sup>st</sup> January 2017, 143 projects have been sanctioned (including the existing projects sanctioned under NGRBA Programme) at an estimated project cost of Rs. 10,485.62 Crores.

In order to ensure timely implementation of these projects following steps are taken:

- Bottlenecks which delay the project implementation are being sorted out with increased co-ordination with the state governments and their agencies.
- Project Management Consultants/supervision consultants are appointed at project level for effective monitoring and supervision of projects;
- Monthly progress report and Quarterly reporting of project progress are ensured
- Further, cabinet has approved “The River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016” which lays down a new institutional structure from national level to district level for policy making and implementation in fast track manner. It also empowers National Mission for Clean Ganga to discharge its functions in an independent and accountable manner through an order under the Environment Protection Act, 1986 (29 of 1986). This order has empowered NMCG to approve the projects upto Rs. 1,000 crore in each case.

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